

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

3.

C.P.(IB)/436(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES:

Bank of India

Vs

Anand Shivajirao Ashture - Personal Guarantor of  
Rudrani Health Care Services Limited

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

This matter is heard through Video Conference:

1. Adv. Jesal Singh, Ld. Counsel for the Financial Creditor present. None present for the Personal Guarantor.
2. Counsel for the Financial Creditor seeks two weeks' time to serve Demand Notice and copy of Petition upon the Personal Guarantor through Regd. Post AD / Speed Post and to file proof of service.
3. List this matter on 12.08.2024 for further consideration.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)